

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 567**

TO BE ANSWERED ON THE 3RD FEBRUARY, 2026/ MAGHA 14, 1947 (SAKA)

E-CIGARETTES

567. SHRI MATHESWARAN V S:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Delhi Police is aware that e-cigarettes are being sold in Delhi by online platforms, if so, the details thereof along with the action taken thereon;**
- (b) the number of periodical checks conducted by Delhi Police in and around schools and colleges to ensure e-cigarettes are not sold from 12 December, 2022 to till date; and**
- (c) the details and the number of FIRs registered by Delhi Police for violation of the Prohibition of Electronic Cigarettes (Production, Manufacture, Import, Export, Transport, Sale, Distribution, Storage and Advertisement) Act, 2019, from 2019 to till date?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

- (a): As reported by Delhi Police, no instance of selling of e-cigarettes through online platforms has come to their notice so far.**
- (b): 13,634 periodical checks have been conducted by Delhi Police in and around schools and colleges from 12 December, 2022 to 15 January, 2026.**

(c): Delhi Police has reported that so far 39 FIRs have been registered and 75 persons have been arrested under the Prohibition of Electronic Cigarettes (Production, Manufacture, Import, Export, Transport, Sale, Distribution, Storage and Advertisement) Act, 2019 from the year 2019 to 2026 (upto 15.01.2026).
